FORM 8

'[THE DESIGNS ACT, 2000]

PETITION FOR CANCELLATION FOR THE REGISTRATION OF A DESIGN

(See section 19)

² [For Fee see First Schedule]	Design No in Class
*Insert (in full) name, address and nationality.	I (or We)^,
	hereby apply that the registration of Design No may be cancelled on the grounds—
	(1)* that the design has been previously registered in India
	(2)* that it was published in any country prior to the date of registration.
	(3)*
	(4)*
	(5)*
*Strike out when not applicable.	
	Address for service in India—

	Dated this day of20
*To be signed by the applicant or authorised agent.	(Signed) ^B
	То
	The Controller of Designs,
	The Patent Office,